

OFFICE OF THE DISTRICT JUDGE OF BIRBHUM AT SURI
ENGLISH _____ DEPARTMENT

ORDER NO. 197 DATED, SURI, THE 23RD DAY OF SEPTEMBER, 2024.

In order to fill up the vacancies in the post of **BENGALI TRANSLATOR [GROUP - B]** notified vide the Employment Notification No. 01, dated 15.01.2022 and No. 02 dated 27.04.2022 of the Judgeship of Birbhum as per the direction of the Hon'ble Court conveyed through Letter No. 89-RG, dated, 07.01.2016, the following candidates, selected by the District Recruitment Committee vide Employment Notification No. 21 dated 20.05.2024 are hereby **provisionally appointed** as '**BENGALI TRANSLATOR [GROUP - B]**' in the Scale of Pay of **Scale of Pay of Rs.28,900-74,500/- in Level 9 of WBS (ROPA) Rules, 2019** with usual allowances granted by the Government from time to time **with effect from 01.10.2024.**

Sl. No.	Name and Address of the Candidates	Roll No of the Candidates	Category
01.	SUMANTA SAIN S/o. Mantu Lal Sain, residing at Vill & P.O. - Gopalpur (Paschim Para), Near Bakundorai Tala, Block & P.S. - Kanksa, Dist. - Paschim Bardhaman, PIN - 713212	DRCB2220108	UR
02.	PRITHA DAS D/o. Partha Das, residing at 40, Sarat Chatterjee Road, P.S. - Chatterjeehat, Dist. - Howrah, PIN - 711104.	DRCB2220208	UR - EC

Entry Pay of the candidates on the date of appointment will be as per Schedule-I [Rule 3 (e) and 3 (g)] of ROPA Rule, 2019, Level-9. The employee will also be allowed an additional increment, if entitled, on the entry pay in terms of G.O. No. 895-JD/L/2S-23/09 dated 20.07.2012 as per the recommendation of Shetty Commission.

The candidates shall remain on probation for the period as provided in West Bengal Service (Appointment, Probation & Confirmation) Rules, 1979.

The candidates shall have to **report and join** before the office of the undersigned on **01.10.2024 at 10:00 A.M. positively**, failing which it shall be presumed that the candidate is unwilling to join the post and the next candidate in the merit list may be called.

Inform all the candidates at once.

Sd/- Arti Sharma Roy
DISTRICT JUDGE
BIRBHUM

Memo No. 2286 / (16)/IV-1/2024-E, Dated, Suri, the 23rd day of September, 2024

Copy forwarded for information and taking necessary action to:-

- 1) The Chief Judicial Magistrate, Birbhum, Suri.
- 2-3) The Additional Chief Judicial Magistrate, Bolpur/ Rampurhat, Birbhum.
- 4-7) The Judge-in-Charge, Accounts Department, Suri/ Bolpur/ Rampurhat/ Dubrajpur, Birbhum.
- 8-11) The Judge-in-Charge, Nezarath Department, Suri/ Bolpur/ Rampurhat/ Dubrajpur, Birbhum.
- 12-14) The Treasury Officer, Birbhum Treasury-I, Suri/ Bolpur/ Rampurhat, Birbhum.

15-16).....
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The candidates are directed to bring all original certificates & testimonials including Employment Exchange Registration Card, if any, on that date for producing the same before the undersigned.


DISTRICT JUDGE
BIRBHUM
District Judge
Birbhum
23/9/2024